

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/177(CHE)/2023
Name of Petitioner : Deiveegam Dyers
& Vs
Name of Respondent : K G Denim Ltd
Section : 9 Rule 6 of IBC, 2016

ORDER

Present: Mr. Sivakumar, Ld. Counsel for Petitioner.
Ms. Deepa Mariyappan, Ld. Counsel for Respondent.

Ld. Counsel for the Respondent submits that third installment has been released today. She seeks and is granted three days' time to take instructions as to the balance payment or issuance of post-dated cheque.

List the application for hearing on **22.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**